

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 120
(IB)-934(PB)/2019

IN THE MATTER OF:

Mathew Varghese & ors.

.... Applicant/petitioner

Vs.

Pal Infrastructure and Developers Pvt. Ltd.

.... Respondents

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

Mr. Priyadarshi Gopal, Adv.

For the respondent

Ms. Rajdeepa Behura, Mr. Harsh Sinha, Advs.

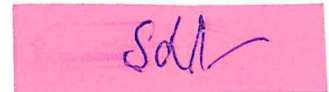
ORDER

One last opportunity is granted to the counsel for the petitioner to argue the matter.

List on 18.09.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)